### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 142(ND)13 CA. NO.

CORAM:

### PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016

NAME OF THE COMPANY: M/s Mr. S.K. Hindless V/s. M/s. Royal Hunting Hotels Pvt. Ltd.

# SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME	DESIGNATION	REPRESENTATIO	ON SIGNATURE
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 <2	MANOJ KUR Adv. Souge	5	Respondent	Dout

#### ORDER

A request for adjournment is being made by ld. Counsel for the petitioner on the ground that talks of settlement are in progress. It is also submitted by the ld. Counsel for petitioner that the letter for adjournment was circulated. At his request, the matter is adjourned to 22.09.2016.

(Ina Malhotra)

Sd1-

(R.Varadnarajan) Member Judicial